

OA 674/93

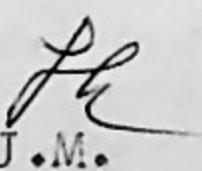
5.

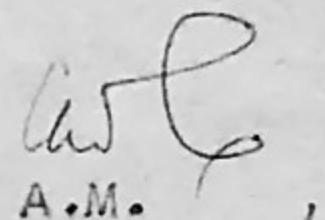
11/3/94

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T.L. Verma, J.M.

Sri R.K. Tewari, learned counsel for the applicant has moved a misc.appl.no. 2275/93 praying that this petition be permitted to be withdrawn with permission to file fresh petition in view of the fact that applicants no.3,4 and 5 have already been granted the relief prayed for and it is only in respect of applicant namely Shri C.M. Tripathi the cause of action still subsists. The application is allowed.

So far as the misc.application no.574 of 1994 filed by Sri K.C. Sinha is concerned the same is adjourned as Sri Sinha is not present today.


J.M.


A.M.,

/m.m./